

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:5751
ANSWERED ON:30.04.2010
DISBURSEMENT OF LOAN BY HUDCO
Patel Shri Devji;Patel Shri R.K. Singh;Ramasubbu Shri S.

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the role of the Housing & Urban Development Corporation Ltd. (HUDCO) is greatly reduced in the disbursement of loans to various sections of the community in the last few years after the entry of banks and financial institutions in providing housing loans;
- (b) if so, the details of housing loans granted by the HUDCO during each of the last three years and likely to be granted during the current year alongwith the recoveries made with interest;
- (c) whether the procedure of loan formalities in the HUDCO is so cumbersome in comparison to market players; and
- (d) if so, the action taken by the HUDCO to simplify the procedure?

Answer

THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION (KUMARI SELJA)

(a): Yes, Madam. There has been a marginal decline in disbursement of housing loan by Housing & Urban Development Corporation Ltd. (HUDCO).

(b): The sanction & Disbursement in Housing during the last 3 years is as follows:

Rs. in crore

Year Sanctions Disbursement

2007-08 2152 854

2008-09 1633 842

2009-10 2717 802

HUDCO has been assigned a target of housing loans to the tune of Rs.4950 crores and disbursements of Rs. 1733 crore under the Memorandum of Understanding (targets at level-III) signed with the Ministry.

Details of recoveries made during the last three years in respect of Housing Loans is as follows:

Rs. in crore

Year Principal Interest Total

2007-08 1177.37 733.01 1910.38

2008-09 1279.28 811.93 2091.21

2009-10 1332.12 648.11 1980.23#

Figures indicated for the Financial year 2009-10 are provisional & unaudited.

(c) & (d): No, Madam. HUDCO periodically undertakes revisions/improvements in its operational procedures in line with the market players. HUDCO has also consolidated various guidelines and procedures in the form of Master Circulars thereby eliminating the redundant circulars, facilitating simplification of procedures substantially.